	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	21	591323650282.57	21	585222886016.73	90.11	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	26	44286515050.63	14	32507190000.00	5.01	0	0	0	Annexure 4
5	Operational creditors (Workmen)	311	675103084.87	311	135710081.00	0.02	0	0	0	Annexure 5
6	Operational creditors (Employees)	2477	1074596888.05	1601	385570823.75	0.06	8035661.70	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	119	41292087432.25	83	18357791422.00	2.83	13633453222.00	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1352	43206233615.88	1213	11159660174.81	1.72	7987677193.73	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	85	1684124621.75	66	1653213040.00	0.25	0	0	0	<u>Annexure 9</u>
	Total	4391	723542310976	3309	649422021558.29	100.00	21629166077.43	47102834022.96	0	